SI. No.16 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	,
COMPANY PETITION/APPLICATION NO.	CP SR No.3840/213/HDB/2017
NAME OF THE COMPANY	Continental Infra-Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Tara Singh Negi
NAME OF THE RESPONDENT(S)	Continental Infra-Tech Pvt Ltd
UNDER SECTION	213

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIJAY K. SIHLUGE	Pcs	PCSVIDAY SINGUALI @ GNAIL. COM	Vij 7 WH

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri Vijay K. Singhal, learned counsel for the Petitioner. The learned counsel for the Petitioner submits that he will comply with the objections and requested time. The case is posted to 15.01.201%

MEMBER (Tech)

MEMBER (Judl)